

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)
DELHI SECRETARIAT 8TH LEVEL, B-WING,
I.P.ESTATE NEW DELHI – 110002

No.F.11(130)/2018/VS/Power/2587

Dated:- 3-8-2018

To

The Dy. Secretary (Legislation),
Question Branch,
Delhi Vidhan Sabha,
Old Secretariat
Delhi – 110054

Sub: Unstarred Question No.53

Sir,

Please find enclosed copy of reply of the Unstarred Question No.53 for 06.08.2018 (100 Copies each along with a data in PDF File Format in pen drive) for your kind information and further necessary action at your end please.

Yours faithfully,

Encl. As above

(Sudhir Sharma)

Dy. Secretary (Power)

Copy to:-

1. The Director, Directorate of Information and Publicity Department, Delhi Vidhan Sabha, Old Secretariat, Delhi - 110054 (150 Copies)
2. The OSD to Minister of Power, GNCTD

विभाग का नाम :- ऊर्जा विभाग
विभाग का पता:- आठवां तल, बी विंग, दिल्ली सचिवालय

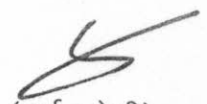
अतारांकित प्रश्न संख्या-53

दिनांक :- 06.08.2018

प्रश्नकर्ता श्री सुरेन्द्र सिंह

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

	प्रश्न	उत्तर
क)	क्या यह सत्य है कि दिल्ली छावनी परिषद् द्वारा सील किये गये मकान में एनडीपीएल द्वारा बिजली का कनेक्शन दिया गया है;	टीपीडीडीएल (एनडीपीएल) ने सूचित किया है कि दिल्ली छावनी परिषद् द्वारा सील किये गए किसी भी मकान में कनेक्शन नहीं दिया गया।
ख)	यदि हाँ, तो यह कनेक्शन किसकी अनुमति से दिया गया है; और	उपरोक्तानुसार लागू नहीं होता।
ग)	इसके लिए दोषी अधिकारियों के विरुद्ध विभाग द्वारा क्या कार्रवाई की जा रही है?	


(वर्षा जोशी)
सचिव (ऊर्जा)

Varsha Joshi
Secretary(Power)